

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 126
(IB)-470(ND)/2019

IN THE MATTER OF:

LIC Housing Finance Ltd. Applicant/petitioner

v.

Durha Vitrak Pvt. Ltd. Respondent

Order under Section 7 of IBC (CIRP)

Order delivered on 13.04.2021

Coram:

SHRI B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. NARENDER KUMAR BHOLA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/petitioners : Mr. Sharad Tyagi, Ms. Yukti Makan,
Adv. for LIC Housing Finance Ltd.
For the respondent : Mr. Rohit Jain Adv. for R-4
Mr. Aishwarya Mohan Gahrana,
RP with Mr. Ahsan Ahmed, Adv.
Mr. Rajat Bhardwaj, Adv. for
Suspended Board
Ms. Amita Kumari, Adv. for HDFC
Bank Ltd.
Mr. Atul Sharma Ms. Renuka Iyer
for Unicorn Buildtech

ORDER

List on 01.06.2021.

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(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

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(N.K. BHOLA)
MEMBER (TECHNICAL)